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**F. Sahoo Vrs. UOI**

**Admission Sl. No. 8**

**O.A. No. 260/00246 of 2015**

Order dated: 08.05.2015

CORAM

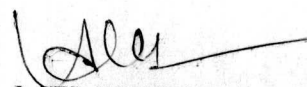
**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

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Heard Mr. M.P.J.Ray, Ld. Counsel for the applicant, and  
Mr. M.R.Mohanty, Ld. Addl. Central Govt. Standing Counsel  
appearing for the Respondents.

After hearing Ld. Counsels for both the sides in extenso,  
Mr. M.P.J.Ray, Ld. Counsel for the applicant, prays to withdraw this  
O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.

  
MEMBER(Judl.)

RK